<u>In the National Company Law Tribunal, New Delhi</u> Registrar

CP No. 839/2016

SECTION OF THE COMPANIES ACT: 560 (6)

In the matter of:

M/s. Mamnas Sea Foods Pvt. Ltd.	Petitioner
VS.	
The Registrar of Companies	Respondent

Order deliver on 12.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)

Shri Pankaj Gupta, Company Secretary

Shri Gyanedra, CS

For the Registrar of Companies :

Shri Manish Raj, Company Prosecutor

ORDER

Shri Manish Raj, Company Prosecutor has filed report of ROC today.

He also undertook to supply copy of the ROC report today itself.

The petitioner is directed to file reply to the ROC report, if any, before next date of hearing.

List the matter on 27.07.2017.

(Shiv Ram Bairwa) Registrar